

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

CIRCULAR

To

All Judicial Officers at
Tis Hazari, Patiala House,
Karkardooma, Rohini, Dwarka,
Saket Courts Complexes, Delhi/New Delhi,
Judicial Officers on Deputation
and Trainee Judicial Officers.

Sub.:- Sale of Old Edition of Law Books, Bare Acts, Law Journals/Reporters and Manuals.

In Continuation of Circular No. 43169-43719/Library/Books/Sale/2016 dated 22-12-2016, Ld. District & Sessions Judge (Headquarters), Delhi, has ordered that **Indian Books (including Journals/Reporters and Manuals)** to be sold @ **Rs.50/-** and **Bare Act** to be sold @ **Rs.10/-**. The List of these Books, Bare Acts and Law Journals/Reporters and Manuals, etc. as Annexure "A" (copy enclosed) are available in District Courts Library, Room No. 374, Third Floor, Tis Hazari Courts, Delhi. The Officers who are interested for the purchase of these Books can contact Library Branch at Tis Hazari Courts, Delhi till 21-03-2017 at 1:00 p.m. failing which it will be presumed they are not interested for the purchase of these Books, Bare Acts, Journals/Reporters and Manuals, etc.



(SANJAY KUMAR)
Additional District & Sessions Judge/
Chairperson Centralized Library Committee
Tis Hazari Courts, Delhi

8486 - 9086

No. _____/Library/Books/Sale/2017

Dated, Delhi the 21 FEB 2017

Copy forwarded for information and necessary action to:-

1. P.S. to Ld. District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. Ld. District & Sessions Judge, West District, New Delhi District, East District, North-East District, Shahdara District, North District, North-West District, South-West District, South District and South-East District Delhi/New Delhi.
3. All the Judicial Officers posted at Central District, West District, New Delhi District, East District, North-East District, Shahdara District, North District, North-West District, South-West District, South District and South-East District Delhi/New Delhi, Judicial Officers on Deputation and Trainee Judicial Officers.
4. Website Committee, Tis Hazari Courts, Delhi with a request to put the circular on the website of District Courts, Delhi.
5. Information Officer-Cum-Librarian/Branch Incharge Library at Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka and Saket Courts Complex, Delhi/New Delhi.



(SANJAY KUMAR)
Additional District & Sessions Judge/
Chairperson Centralized Library Committee
Tis Hazari Courts, Delhi

ANNEXURE "A"

**LIST OF LIBRARY BOOKS (INCLUDING LAW JOURNALS/REPORTERS
& MANUALS) AND BARE ACTS**

S. NO.	BOOKS OF COURT AND RESIDENTIAL LIBRARY	TOTAL NO. OF BOOKS/BARE ACTS/SETS OF LAW JOURNALS/MANUALS
1.	OLD EDITION'S BOOKS UPTO THE YEAR 2011	401
2.	OLD EDITION'S BARE ACTS UPTO THE YEAR 2011	6998
3.	RAJDHANI LAW REPORTER DIGEST	
	1971 TO 1984 = 38 BOOKS	38
	1985 TO 1989 = 44 BOOKS	44
	1990 TO 1996 = 37 BOOKS	37
4.	DELHI LAWYERS {SINCE 1993 TO 1996 (AS SUBSCRIPTION DISCONTINUED IN THE YEAR 1997 DUE TO NO DEMNAD)}	
	1993 = 59 SETS (04 Volumes Per Set)	236
	1994 = 58 SETS (04 Volumes Per Set)	232
	1995 = 59 SETS (04 Volumes Per Set)	236
	1996 = 57 SETS (04 Volumes Per Set)	228
5.	ALL INDIA REPORTER	
	2001 = 90 SETS (9 Volumes Per Set)	810
	2002 = 60 SETS (9 Volumes Per Set)	540
	2003 = 39 SETS (11 Volumes Per Set)	429
	2004 = 38 SETS (11 Volumes Per Set)	418
	2005 = 63 SETS (12 Volumes Per Set)	756
6.	DELHI LAW TIMES	
	2000 = 88 SETS (6 Volumes Per Set)	528
	2001 = 92 SETS (6 Volumes Per Set)	552
	2002 = 104 SETS (7 Volumes Per Set)	728
	2003 = 61 SETS (7 Volumes Per Set)	427
	2004 = 103 SETS (7 Volumes Per Set)	721
	2005 = 111 SETS (10 Volumes Per Set)	1110
	2006 = 35 SETS (10 Volumes Per Set)	350
	2007 = 47 SETS (10 Volumes Per Set)	470
7.	APEX DECISIONS (SUPREME COURT)	
	2001 = 1 SET (10 Volumes Per Set)	10
	2004 = 9 SETS (10 Volumes Per Set)	90
	2005 = 5 SETS (10 Volumes Per Set)	50
	2006 = 10 SETS (10 Volumes Per Set)	100
	2007 = 2 SETS (10 Volumes Per Set)	20
	2008 = 7 SETS (12 Volumes Per Set)	84
	2009 = 1 SET (12 Volumes Per Set)	12
	2011 = 19 SETS (12 Volumes Per Set)	228

Contd...2...

8.	APEX DECISIONS (DELHI HIGH COURT)	
	2001 = 15 SETS (7 Volumes Per Set)	105
	2002 = 3 SETS (8 Volumes Per Set)	24
	2003 = 12 SETS (8 Volumes Per Set)	96
	2004 = 7 SETS (8 Volumes Per Set)	56
	2005 = 2 SETS (8 Volumes Per Set)	16
	2006 = 3 SETS (9 Volumes Per Set)	27
	2007 = 6 SETS (10 Volumes Per Set)	60
	2008 = 7 SETS (10 Volumes Per Set)	70
	2009 = 2 SETS (10 Volumes Per Set)	20
	2010 = 1 SET (10 Volumes Per Set)	10
	2011 = 24 SETS (10 Volumes Per Set)	240
9.	THE AIR MANUALS (5TH EDITION) = 17 SETS (45 Volumes Per Set)	765
10.	DELHI LOCAL ACTS = 8 SETS (12 Volumes Per Set)	96